

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

23. C.P.(CAA)/15(MB)2023
IN
C.A.(CAA)/227(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KULDIP KUMAR KAREER
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.05.2023**

Name of the Parties: Sheth Developers & Realtors (India) Limited

SECTION 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present.
Ms. Rupa Sutar, Deputy Director, Office of Regional Director,
Western Region Mumbai.
2. The Representative of the Regional Director submits that the
clarification/undertakings given by the petitioner companies are
satisfactory and she has no objection for approval of the scheme.
3. Heard the Ld. Counsel for the Petitioner and perused the records.
4. **Reserved for orders.**

Sd/-

PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)